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(b) if so, whether representatives from employees and officers in the Board have been nominated in the Management Committee of Public Sector Banks; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): (a) The Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970/1980 provides for the constitution of a Management Committee of the Board. The Scheme further provides that the Management Committee shall exercise such powers of the Board, including the powers with regard to credit proposals, as may be delegated to it by the Board with the approval of the Central Goverment and such approval shall be given by the Central Government after consultation with the Reserve Bank of India. All operational matters are now to be considered by the Management Committee and policy matters are to be considered by the Board.

(b) The Nationalisation Schemes further provide that the Management Committee shall also include one Director nominated by the Board from amongst the directors representing employees, officcrs, non-official directors and ejected directors, provTded that such director shall hold office for not more than six months at a time.

(c) Does not arise.

Net AID Receipts

1208. SHRI BHUPINDER SINGH MANN: Will the Minister of FINANCE be pleased to state:

(a) the details of the net aid receipts i.e. the receipts after repayment of principal and interest on account of external debt;

(b) whether it is fact that the country had to fork out more than what it had received in aid during April—December, 1995 period which resulted in heavy .draw down of country's foreign exchange; and

(c) the action contemplated by Government to avert such a situation.

THE MINISTER OF STATE IN THE MINISTER OF FINANCE (SHRI DEBI PROSAD PAL): (a) and (b) The details of receipts, repayment of principal and interest payment on account of foreign loans during the period April-December, 1995 is as follows:

(RS.	crores'

	Receipts	Repayment of Principal	Payment of Interest
Government	4601.57	4570.52	3237.91
Non-Government	963.86	270.00	305.00
Grants	659.78		
Total:	6225.21	4840.52	3542.91

(c) The Government has already taken a number of steps to bring out improvements in revenue receipts, to eliminate inessential and low priority expenditure to boost export to increase invisible earnings to ensure efficient import substitution, to increase non-debt creating inflow of foreign funds and to reduce dependence on borrowed funds for financing expenditure.

Total deposit by banks

1209. SHRI THENNALA BALAK-RISHNA PILLAI: Will the Minister of FINANCE be pleased to state:

(a) what is the total deposit received in the last year through various banks, the Statewise details thereof; and

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(Amount in Rupees Lakh)

(b) the total distribution of bank funds through various loans, the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DE-

BIPROSAD PAL): (a) and (b) Aggregate deposits and gross bank credit of all Scheduled Commercial Banks as at the end of March, 1995 arc given in the statement.

Statement

State/Union Territory Total Total Credit Deposits 7277.97 Haryana 3399,29 Himachal Pradesh 2678.92 705,78 Jammu & Kashmir 3490.45 1493.66 Punjab 7300.85 17610.61 Rajasthan 10382.48 4772.05 Chandigarh 3191.03 3694.77 Delhi 39038.23 29131.29 Arunachal Pradesh 323.12 36.46 3928.98 Assam 1494.87 Manipur 177.42 . 98.65 Meghalaya 650.34 103.02 Mizoram 180.01 27.65 105.67 Nagaland 298.89 Tripura 489.28 223.83 Bihar 15093.06 5012.33 Orissa 5211.12 2820.66 Sikkim 147.75 35.91 28048.61 West Bengal 15248.71 Andaman & Nicobcr 119.92 21.32 Madhya Pradesh 13324.38 7105.41 Uttar Pradesh 35217.05 12331.93 Goa 2740.21 726.72 Gujarat 23466.80 10938.07 Maharashtra 80125.03 56347.35 Dadra & Nagar Haveli 59.93 9.29 Daman & Diu 135.43 19.67 Andhra Pradesh 19957.17 15114.98 Karnataka 19674.97 13330.04 Kerala 17040.77 7658.85 22934.94 Tamil Nadu 25161.21 2.00 Lakshadweep 20.23 Pondicherry 522.59 260.53 222506.56 All India 375863.87